

**Frequently Asked Questions and Replies**

- 1. *Is EMD exemption applicable to bidders with MSME UdyogAadhaar registration?***
  - The MSME exemption shall be as per GeM portal and extant rules.
  
- 2. *Will relaxation under the MSME exemption criteria be provided for year-wise past training experience?***
  - The MSME exemption shall be as per GeM portal and extant rules.
  
- 3. *Should the eligibility criteria for the bidders explicitly include the financial year 2023-24 as part of the evaluation process?***
  - Yes, a corrigendum to this effect has already been added in the GeM Bid and uploaded in FSSAI Web Site.
  
- 4. *Should the evaluation of the bidder's performance and financial standing consider the most recent three financial years i.e. (FY 2021-22, 2022-23 & 2023-24), to ensure compliance with the CVC guidelines?***
  - Yes, a corrigendum to this effect has already been added in the GeM Bid and uploaded in FSSAI Web Site.
  
- 5. *Since the GeM portal is undergoing a major technical overhaul and will be unavailable from 18:00 Hrs on November 28, 2024, to 23:59 Hrs on December 5, 2024, will the bid submission deadline be extended?***
  - GeM will extend the Bid ending during the portal maintenance period, as per information received from GeM.